

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.119

IA/632(AHM)2021 in CP(IB) 379 of 2019

Order under Section 33 IBC,2016

IN THE MATTER OF:

Premraj Ramratan Laddha RP of Octopus Papers Ltd

.....Applicant

V/s

Vishal Bharatkumar Khara & Ors

.....Respondent

Order delivered on ..28/03/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Priyank Dave, Advocate on behalf of Mr. Jaimin
Dave, Advocate

For the Respondent

: Mr. Harmish K Shah, Advocate

ORDER

This application is filed by RP for passing the order of liquidation.

Matter stands adjourned to 11.05.2022.



**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**



**MADAN B GOSAVI
MEMBER (JUDICIAL)**